

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3232  
ANSWERED ON:31.08.2012  
COMPENSATION TO KIN OF HAJIS  
Jardosh Smt. Darshana Vikram

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Government provides compensation to the next of kin of those Hajjis who lost their lives during Haj;
- (b) if so, the details of such compensation given during each of the last three years and the current year; and
- (c) if not, whether the Government has any proposal to provide compensation in such cases?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) No.

(b) Not applicable.

(c) No. However, compensation is given to the next of kin of pilgrims who perform Haj under the aegis of the Haj Committee of India (HCOI) in the event of death of a pilgrim in an accident. Natural death is not covered under this scheme. Compensation is provided under an Agreement on Comprehensive Personal Accident Insurance Scheme between HCOI and the authorized Insurance Company.